[22 December, 1999] RAJYA SABHA Details of schemes cleared techno-economically by CEA during 1998-99 HYDRO SCHEMES

SL	Name of Scheme/State/	Installed Estd.	Cost	Date of CEA
No.	Executing Agency	Capacity		Clearance
		(MW)		
I.	Chamera HEP St. II	3x100=300	US\$ 2.79 M	27.5.1998
	in HP. (NHPC)		+DM 21.53 +Rs.	(174th)
			1304.59 Crs.	23.7.1998
2.	MalanaHEPinH.P.	2x43=86	Rs. 341.911 Crs.	23.7.1998
	(RSWML)			
3.	Loktak Downstream HEP	3x30=90	Rs. 667.46 Crs.	28.8.1998
	in Manipur (NHPC)			
4.	TeestaHEPSt V in	3x170=510	CHF 16.804 M	09.9.1998
	Sikkim (NHPC)	58170-510	+Rs. 2523.56 Crs.	07.7.1770
~	× /	2 70 210	D 1050.04	17 11 1000
5.	Tuivai HEP in Mizoram (NEEPCO)	3x70=210	Rs. 1258.84 1196 MW	17.11.1998
	· /		1170 101 00	
	Total			

Total (T+H) = 8097 MW + 1196 MW = 9293 MW

## Reduction in Power Quota of U.P.

†2243. SHRI MANOHAR KANT DHYANI: Will the Minister of POWER be pleased to state:

(a) whether Government have reduced the quota of power being supplied to Uttar Pradesh from Unchahar, Narora and Dadri;

(b) whether such reduction in the quota by the above central projects has been made by three-fourths;

(c) if so, the reasons therefor; and

(d) the detail of the quantum of power supplied to Uttar Pradesh by these projects before and after the reduction, separately?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA) (a) to (d) On account of UPSEB not being able to meet its payment liability to the Central Sector Stations, some share of Uttar Pradesh in Central sector stations was diverted to other needy states who were ready to purchase power with appropriate financial quarantees. The present status of diverted shares of UP is as under:—

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<sup>†</sup>Original notice of the Question was received in Hindi.

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## RAJYA SABHA [22 December, 1999]

(i) 84 MW, that is full share of U.P. in Dadri NCTPS.

(ii) 137 MW that is 50% of the allocated share of U.P. in Dadri Gas Power Station, (iii) 110 MW out of 154 MW allocated share of U.P. in Narora Atomic Power Station.

(iv) 129 MW that is full share of U.P. in Chamera HPS. At present there is no diversion of share of Uttar Pradesh from Unchahar Thermal Power Station.

The balance firm allocation to Uttar Pradesh at present at the Central Sector Power Stations is around 2372 MW. Besides, Uttar Pradesh has also been allocated 126 MW from unallocated quota in Central sector stations.

## **Power Plants in Ner**

2244. SHRI ONWARD L. NONGTDU: Will the Minister of POWER be pleased to state:

(a) the power plants presently under execution in the North-Eastern Region (NER) particularly in Meghalaya, in public and private Sectors and the progress achieved so far, during the last two years; and

(b) the details of projects/proposals forwarded by the State Governments of NER to the Central Electricity Authority and the present status of implementation of these projects/proposals, project-wise?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): At present 8 Nos. HE projects are under execution in N.E. Region out of which 5 projects are in Central Sector and 3 in the State Sector. Three thermal projects belonging to the State Sector are also under execution. There are no private sector projects under execution. The details are given in Statement-I. (*See* below).

(b) The details of projects cleared by Central Electricity Authority (CEA) and awaiting investment sanction/projects under examination in CEA/projects returned to project authority are given in Statement-II.

Name of the Project	Likely date of Commissioning	Present status
2 DRO <i>ntral Sector</i> Doyang-Nagaland (75 MW NEPCO.	3•) 1999-00	4 Dam works are in progress. Other civil works completed. Pre- commissioning Tests of Unit 1

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